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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 19th February, 2016

No.HC.VII-02/2016/ 759 /A. In partial modification of this Registry's Notification No.HC.VII-08/2015/5706/A dated 18.12.2015, Smti Nirupama Rajkumari, District and Sessions Judge, Barpeta, is transferred and posted as Principal Judge, Family Court, No.1, Kamrup (M), Guwahati, vice Smti Chaya Rani Goswami transferred.

Smti Rajkumari will hand over charge of her Court and Office to the Addl. District and Sessions Judge, Barpeta and proceed to join her new assignment immediately.

No.HC.VII-02/2016/ 760 /A. Smti Chaya Rani Goswami, Principal Judge, Family Court, No.1, Kamrup (M), Guwahati, is transferred and posted as District and Sessions Judge, Barpeta, vice Smti Nirupama Rajkumari transferred.

Smti Goswami will hand over charge of her Court and Office to the Principal Judge, Family Court, No.2, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

No.HC.VII-02/2016/ 761 /A. In exercise of the power conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, as the Sessions Judge of the Sessions Divisions/ jurisdiction with Head-quarters as shown below against her name to exercise such powers within the local limits of her respective jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officer	Sessions Divisions	Head-quarters/ Station
1.	Smti Chaya Rani Goswami	Barpeta	Barpeta

No.HC.VII-02/2016/ 762 /A. In partial modification of this Registry's Notification No.HC.VII-08/2015/5709/A dated 18.12.2015, Shri Siddhartha Pratim Moitra, District and Sessions Judge, Chirang, Kajalgaon, is transferred and posted against the vacant post of Judge, Designated Court, Assam, Guwahati.

Shri Moitra will hand over charge of his Court and Office to Smti Rita Kar, District and Sessions Judge designate, Chirang, Kajalgaon and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 763 /A. Shri Satya Nath Sarma, Addl. District and Sessions Judge, Bajali, is transferred and posted as Presiding Officer, Labour Court, Guwahati, vice Shri Bhaskar Jyoti Mahanta retiring from service on superannuation on 31.03.2016.

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Shri Sarma will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and proceed to join his new assignment positively in the afternoon of 31.03.2016.

Shri Sarma will also try the cases pending in the Industrial Tribunal, Guwahati, in addition to his own duties, until further orders.

No.HC.VII-02/2016/ 764 /A. Shri Abubakkar Siddique, Addl. District and Sessions Judge, Dibrugarh, is transferred and posted as Member, MACT, Cachar, Silchar, vice Shri Bishnu Debnath retiring from service on superannuation on 29.02.2016.

Shri Siddique will hand over charge of his Court and Office to the District and Sessions Judge, Dibrugarh and proceed to join his new assignment positively in the afternoon of 29.02.2016.

No.HC.VII-02/2016/ 765 /A. Shri Debashish Bhattacharjee, Addl. District and Sessions Judge, Nagaon, is transferred and posted as Addl. District and Sessions Judge, Bajali, vice Shri Satya Nath Sarma transferred.

Shri Bhattacharjee will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 766 /A. Smti Sangeeta Gogoi Bora, Civil Judge & Asstt. Sessions Judge, Tinsukia, is posted at the same station i.e. Tinsukia as Chief Judicial Magistrate, vice Shri Dipu Barman transferred.

Smti Gogoi Bora will hand over charge of her Court and Office to the District and Sessions Judge, Tinsukia and join her new assignment immediately.

No.HC.VII-02/2016/ 767 /A. Shri Dipu Barman, Chief Judicial Magistrate, Tinsukia, is posted at the same station i.e. Tinsukia as Secretary, District Legal Services Authority, vice Smti Nazmee Ayysha Ahmed posted at the same station.

Shri Barman will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Tinsukia and join his new assignment immediately.

No.HC.VII-02/2016/ 768 /A. Smti Nazmee Ayysha Ahmed, Secretary, District Legal Services Authority, Tinsukia is posted at the same station i.e. Tinsukia as Civil Judge & Asstt. Sessions Judge, vice Smti Sangeeta Gogoi Bora transferred.

Smti Ahmed will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Tinsukia and join her new assignment immediately.

No.HC.VII-02/2016/ 769 /A. Shri Abhijeet Kumar Baruah, Secretary, District Legal Services Authority, Hailakandi, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Kokrajhar, vice Smti Monmee Sarma transferred.

Shri Baruah will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Hailakandi and proceed to join his new assignment immediately.

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No.HC.VII-02/2016/ 770 /A. In exercise of the power conferred under Sub-Section (3) Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, as Asstt. Sessions Judges and to post them on transfer as Civil Judge & Asstt. Sessions Judges of the District and Sessions Divisions with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Smti Nazmee Ayysha Ahmed	Tinsukia	Tinsukia
2.	Shri Abhijeet Kumar Baruah	Kokrajhar	Kokrajhar

No.HC.VII-02/2016/ 771 /A. Smti Monmee Sarma, Civil Judge & Asstt. Sessions Judge, Kokrajhar, is transferred and posted as Secretary, District Legal Services Authority, Hailakandi, vice Shri Abhijeet Kumar Baruah transferred.

Smti Sarma will hand over charge of her Court and Office to the District and Sessions Judge, Kokrajhar and proceed to join her new assignment immediately.

No.HC.VII-02/2016/ 772 /A. The High Court has been pleased to promote the following Officers in Grade-III of the Assam Judicial Service to Grade-II of the said Service in usual scale of pay and other allowances as admissible under the Rules. They will be entitled to get their promotion to Grade-II of the Assam Judicial Service from their due dates and at par with their juniors, who were already promoted and will be entitled to all consequential service benefits. They will be on officiation as per the Assam Judicial Service Rules, 2003.

1. Shri Rana Dutta, Sub-Divisional Judicial Magistrate (M), Rangia
2. Smti Bipaakkhi Borthakur, Sub-Divisional Judicial Magistrate (M), Biswanath Chariali
3. Md. Nur Ahmed Laskar, Sub-Divisional Judicial Magistrate (M), Bijni

No.HC.VII-02/2016/ 773 /A. On their promotion from Grade-III to Grade-II of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such.

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/Station
1.	Shri Rana Dutta	Additional Chief Judicial Magistrate, Hailakandi, vice Shri Abhijeet Kumar Baruah already posted at the same station.	Hailakandi
2.	Smti Bipaakkhi Borthakur	Additional Chief Judicial Magistrate, Bongaigaon, vice Shri Debashish Saikia already posted at the same station.	Bongaigaon
3.	Md. Nur Ahmed Laskar	Additional Chief Judicial Magistrate, Karimganj, vice Shri Shah Syed Ahadur Rahman already posted at the same station.	Karimganj

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No.HC.VII-02/2016/ 774 /A. In exercise of the power conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted to Grade-II of the Assam Judicial Service as Additional Chief Judicial Magistrate of the districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such :-

Sl. No.	Name of the Officers	District	Head-quarters/ Station
1.	Shri Rana Dutta	Hailakandi	Hailakandi
2.	Smti Bipaakkhi Borthakur	Bongaigaon	Bongaigaon
3.	Md. Nur Ahmed Laskar	Karimganj	Karimganj

No.HC.VII-02/2016/ 775 /A. Shri Obang Mize, Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Biswanath Chariali, vice Smti Bipaakkhi Borthakur transferred on promotion to Grade-II of the Assam Judicial Service.

Shri Mize will hand over charge of his Court and Office to the Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 776 /A. Shri Nikunja Boro, Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Bijni, vice Md. Nur Ahmed Laskar transferred on promotion to Grade-II of the Assam Judicial Service.

Shri Boro will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 777 /A. Shri Dewan Mubasshir Hussain, Sub-Divisional Judicial Magistrate (S), Tinsukia, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Rangia, vice Shri Rana Dutta transferred on promotion to Grade-II of the Assam Judicial Service.

Shri Hussain will hand over charge of his Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 778 /A. Smti Sonamoni Chanda, Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (M), Guwahati, is posted as Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati, vice Shri Nikunja Boro transferred.

Smti Chanda will hand over charge of her Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and join her new assignment immediately.

No.HC.VII-02/2016/ 779 /A. In exercise of the power conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Officers in Grade-III of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post them on transfer as Sub-Divisional Judicial Magistrate, (S) at the station/ Head-quarters in the District as shown below against their names from the date of taking over charge as such:-

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Sl. No.	Name of the Officer	Designation	District	Head-quarters
1.	Smti Jyotismita Sarma	Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur (vice Shri Obang Mize transferred.)	Sonitpur	Tezpur
2.	Shri Bidyut Medhi	Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (M), Guwahati (vice Smti Sonamoni Chanda posted at the same station.)	Kamrup (M)	Guwahati

No.HC.VII-02/2016/ 780 /A. Shri Baloram Kshetri, Judicial Magistrate, 1st Class, Dhubri, is posted at the same station, i.e. Dhubri as Munsiff No.1, vice Shri Bidyut Medhi transferred.

Shri Kshetri will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dhubri and join his new assignment immediately.

No.HC.VII-02/2016/ 781 /A. Smti Merileen Hazarika, Judicial Magistrate, 1st Class, Goalpara, is posted at the same station, i.e. Goalpara as Munsiff No.1, vice Smti Jyotismita Sarma transferred.

Smti Hazarika will hand over charge of her Court and Office to the Chief Judicial Magistrate, Goalpara and join her new assignment immediately.

NO.HC.VII-02/2016/ 782 /A. In exercise of the power delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005, the High Court is pleased to invest the following Munsiffs with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs. 2,00,000/- (Rupees two lakhs) only.

1. Shri Baloram Kshetri
2. Smti Merileen Hazarika

The power is personal to the Officers concerned and may be exercised by them at any station.

By Order,
Sd/- M.A. Ali,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-02/2016/ 783 - 830 /A.
Copy to:-

Dated 19.02.2016

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to take necessary action :-
 - (i) to invest Smti Chaya Rani Goswami with the powers of District Judge
 - (ii) to invest Smti Nazmee Ayysha Ahmed and Shri Abhijeet Kumar Baruah with the powers of Civil Judge


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2. The Secretary to the Govt. of Assam, Labour & Employment Department, Dispur, Guwahati. He is requested to appoint Shri Satya Nath Sarma as Presiding Officer, Labour Court, Guwahati with additional charge of the Presiding Officer, Industrial Tribunal, Guwahati.
3. The Secretary to the Govt. of Assam, Legislative Department, Dispur
4. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
5. The District and Sessions Judge, _____
6. The Principal Judge, Family Court, No.I & II, Kamrup (M), Guwahati/ Cachar, Silchar/Barpeta
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
9. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI, Assam, Guwahati
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati. He is requested to take steps to release Shri Abhijeet Kumar Baruah from the post of Secretary, District Legal Services Authority, Hailakandi and Smti Nazmee Ayysha Ahmed from the post of Secretary, District Legal Services Authority, Tinsukia and also appoint Shri Dipu Barman as Secretary, District Legal Services Authority, Tinsukia and Smti Monmee Sarma as Secretary, District Legal Services Authority, Hailakandi.
13. The Member, MACT, No.2 & 3, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/Silchar
14. The Special Judge, Addl. CBI Court, No.1,2 & 3 Assam, Chandmari, Guwahati
15. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
16. Smti Nirupama Rajkumari, District and Sessions Judge, Barpeta
17. Smti Chaya Rani Goswami, Principal Judge, Family Court, No.1, Kamrup (M), Guwahati
18. Shri Siddhartha Pratim Moitra, District and Sessions Judge, Chirang, Kajalgaron
19. Shri Satya Nath Sarma, Addl. District and Sessions Judge, Bajali
20. Shri Abubakkar Siddique, Addl. District and Sessions Judge, Dibrugarh
21. Shri Debashish Bhattacharjee, Addl. District and Sessions Judge, Nagaon
22. The Chief Judicial Magistrate, _____
23. The Joint Registrar (_____), Gauhati High Court, Guwahati
24. Smti Sangeeta Gogoi, Bora, Civil Judge & Asstt. Sessions Judge, Tinsukia
25. Shri Dipu Barman, Chief Judicial Magistrate, Tinsukia
26. Smti Nazmee Ayysha Ahmed, Secretary, District Legal Services Authority, Tinsukia
27. Shri Abhijeet Kumar Baruah, Secretary, District Legal Services Authority, Hailakandi
28. Smti Monmee Sarma, Civil Judge & Asstt. Sessions Judge, Kokrajhar
29. Shri Rana Dutta, Sub-Divisional Judicial Magistrate (M), Rangia. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup, Amingaon and proceed to join his new assignment immediately.
30. Smti Bipaakkhi Borthakur, Sub-Divisional Judicial Magistrate (M), Biswanath Chariali. She will hand over charge of her Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Biswanath Chariali and proceed to join her new assignment immediately.

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31. Md. Nur Ahmed Laskar, Sub-Divisional Judicial Magistrate (M), Bijni. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Chirang, Kajalgaon and proceed to join his new assignment immediately.
32. The Deputy Registrar (_____), Gauhati High Court, Guwahati
33. Shri Obang Mize, Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur
34. Shri Nikunja Boro, Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati
35. Shri Dewan Mubasshir Hussain, Sub-Divisional Judicial Magistrate (S), Tinsukia
36. Smti Sonamoni Chanda, Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (M), Guwahati
37. Smti Jyotismita Sarma, Munsiff No.1, Goalpara. She will hand over charge of her Court and Office to the District and Sessions Judge, Goalpara and proceed to join her new assignment immediately.
38. Shri Bidyut Medhi, Munsiff No.1, Dhubri. He will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and proceed to join his new assignment immediately.
39. Shri Baloram Kshetri, Judicial Magistrate, 1st Class, Dhubri
40. Smti Merileen Hazarika, Judicial Magistrate, 1st Class, Goalpara
41. The Assistant Registrar (_____), Gauhati High Court, Guwahati
42. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
43. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
44. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
45. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
46. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


REGISTRAR (VIGILANCE)


 19/02/2016